

9/2. Rangadhar Behera (1)
Sr. Asfagu Ali
CAT 1/1/11
S.A. Nayeem
B.K. Biswal
P.K. Pattnaik

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 631 1996

Kalpataam Nayak Applicant (s)
Versus
V.O. Cars Respondent (s)

Sr. No.	Date	Order with Signature
		REGISTER
	30/8/96	Registrar
1	3.9.96	Adjourned to 25.9.1996 at the request of Sk.A.Ali for the petitioner. MEMBER (ADMINISTRATIVE)
2	25.9.96	Learned counsel for the applicant Shri R. Behera seeks permission of this Court with to withdraw this application. permission is allowed. For technical purposes, the OA is dismissed. Member (Administrative)
		Registrar
		For Admn. Pl.
		29/9/96. Bench
		For admission.
		24/9 12 each